

Defective Case Register from 2024-02-19 to 2024-02-19

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/5516/2024	SHANTANU KUMAR PANDA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
2	D-WP(C)/7195/2024	SHARMISTHA SAMAL	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-CRLMC/4234/2024	SAROJ MOHARANA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
4	D-WP(C)/5093/2024	KAJAL SAHOO	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D-ABLAPL/4864/2024	PABITRA KUMAR NAYAK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page nos. 11 and 12 not neat and legible.
6	D-CONTC/5609/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
7	D-WP(C)/5777/2024	ASHOK KUMAR DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
8	D-CRLMP/4869/2024	SUJIT KUMAR SAHU	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	D-CONTC/5617/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
10	D-WP(C)/5385/2024	SADASIVA PATRA 1	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNX 6 NOT LEGIBLE
11	D-WP(C)/6875/2024	AMITAV TRIPATHY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D-ABLAPL/4811/2024	BHAGABAT PRASAD RATH	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
13	D-ABLAPL/4846/2024	DURGA PRASAD DHAL	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Authorization to swear-affidavit on behalf of op.no. 2 not furnished.
14	D-CONTC/5472/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
15	D-WP(C)/5522/2024	SIDHESWAR MALLIK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
16	D-CONTC/5641/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
17	D-WP(C)/5772/2024	ASHOK KUMAR DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
18	D-ABLAPL/4103/2024	LAXMINARAYAN SAHOO	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Page nos.11 to 26 are not neat and legible. 2.Date of order dated.12.01.2022 under Annexure-2 not tally with Index and para-7 of the Bail petition.
19	D-WP(C)/7137/2024	RAMAKANTA SARANGI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 148,157 TO 159 ARE NOT LEGIBLE
20	D-WP(C)/7358/2024	SWAPNIL ROY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-CONTC/5452/2024	PRADIPTA KUMAR PATTANAYAK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
22	D-CMAPL/6195/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE

23	D-WP(C)/6945/2024	SAMEER KUMAR DAS	2024-02-19	5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D-WP(C)/7203/2024	SHARMISTHA SAMAL	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
25	D-WP(C)/6484/2024	TUSHAR KANTA NAYAK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D-WP(C)/5598/2024	SANJAY KUMAR SAMANTARAY	2024-02-19	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.DEFICIT AUTHENTICATION FEE OF RS 1.10 /- NOT FILED 2.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 3.C.T NOT PROPERLY ADDRESSED
27	D-RPFAM/6224/2024	DHIRENDRA KUMAR DAS	2024-02-19	1.CODE NOT INDICATED 2.CRL.P NO. FURNISHED IN THE BEING AGGRIEVED NOT MATCH WITH THE CASE NO. IN THE COURT BELOW 3.GOOD GROUND CERTIFICATE NOT FURNISHED 4.AU.FEE OF RS 8.25 /- NOT PAID FOR C.COPY FILED VIDE ANNX 1 5.SYNOPSIS AND DATE CHART NOT INDEXED
28	D-WP(C)/6873/2024	AMITAV TRIPATHY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D-WP(C)/6634/2024	KULDEEP MOHANTY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
30	D-CONTC/5458/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
31	D-CRLMA/4624/2024	PRANAB RANJAN CHHATOI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D-ABLAPL/4877/2024	SUCHIT KUMAR NAYAK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
33	D-WP(C)/6342/2024	HARIHAR PANIGRAHI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
34	D-CRLMC/4258/2024	NARENDRA KUMAR LENKA	2024-02-19	DESCRIPTION OF ANNX NOT CORRECTLY FURNISHED IN INDEX .PUT UP FOR S.R AFTER CORRECTION
35	D-WP(C)/7363/2024	SWAPNIL ROY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	D-WP(C)/7132/2024	RAMAKANTA SARANGI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-ABLAPL/4727/2024	PRADEEP KUMAR DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 11 not neat and legible
38	D- CONTC/5423/2024	SANDHYARANI PANI	2024-02- 19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
39	D- CONTC/5611/2024	ADV.	2024-02- 19	AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
40	D- CRLMC/4166/2024	BISWARANJAN DALAI	2024-02- 19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 2.STATE IS NOT MADE AS OPP. PARTY
41	D-WP(C)/5541/2024	SONITA BISWAL	2024-02- 19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.PAGE 18 NOT NEAT 2.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
42	D-WP(C)/5597/2024	DOLAGOBINDA MOHAPATRA	2024-02- 19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 2.PAGE 111 NOT NEAT
43	D- ABLAPL/4861/2024	SURYANARAYAN BISWAL	2024-02- 19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page nos. not tally with index .Annexures not mentioned on the file.
44	D- CRLMC/4137/2024	MANORANJAN PADHY	2024-02- 19	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.DEFICIT AUTHENTICATION FEE OF RS 1.10 /- NOT FILED 2.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 3.SOME PORTION OF PAGE 16 NOT LEGIBLE
45	D- CRLMC/4171/2024	SUSANTA KUMAR TRIPATHY	2024-02- 19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 2.SYNOPSIS AND DATE CHART NOT FILED
46	D- CRLMC/4172/2024	KARUNAKAR RATH	2024-02- 19	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
47	D-WP(C)/7146/2024	RAMAKANTA SARANGI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Pages 112 to 114 are not legible.
48	D-WP(C)/6691/2024	AKSHAYA KUMAR SAHOO	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	D-WP(C)/5378/2024	DURGESH NARAYAN RATH	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNX 7 MARKED TWICE
50	D-ABLAPL/4754/2024	SURYA KANTA PRADHAN	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authorization to swear affidavit not furnished on behalf of others
51	D-WP(C)/5081/2024	KAJAL SAHOO	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexures not properly marked in the petition.
52	D-WP(C)/7080/2024	ASHOK DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	D-CRLMP/4810/2024	ARJUNA CHARANA BEHERA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D-WP(C)/7084/2024	RAMAKANTA SARANGI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Pages 165 to 167 are not legible.
55	D-WP(C)/5732/2024	AMIT KUMAR SAA	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 8 NOT LEGIBLE
56	D-WP(C)/5512/2024	TRILOCHAN DASH	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Address of O.P. not furnished. 3. Pg. no. 12 not neat.
57	D-WP(C)/6443/2024	DILLIP KUMAR MOHAPATRA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

58	D-WP(C)/5775/2024	ASHOK KUMAR DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
59	D-CONTC/5535/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.CODE NOT CORRECTLY INDICATED 2.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
60	D-WP(C)/6870/2024	AMITAV TRIPATHY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	D-WP(C)/7141/2024	RAMAKANTA SARANGI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 127 TO 129 NOT LEGIBLE
62	D-ABLAPL/4819/2024	RAMAKRISHNA NAIK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-CRLMP/4784/2024	MANAS RANJAN PANDA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	D-ABLAPL/4730/2024	GAGAN BIHARI SINGH	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. D.C.fee of Rs.6/- not paid. Page no 11 and 12 not neat.
65	D-WP(C)/6889/2024	DILLIP KUMAR MOHAPATRA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PETITION NOT PROPERLY ADDRESSED TO THE COURT
66	D-CRLMC/5032/2024	SANTOSH KUMAR MAHANTY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-WP(C)/5400/2024	DURGESH NARAYAN RATH	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. ANX-1 IS NOT LEGIBLE.
68	D-WP(C)/7206/2024	SHARMISTHA SAMAL	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-WP(C)/5765/2024	BRAJA KISHORE SAHOO	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER.
70	D-ABLAPL/4735/2024	AMIT KUMAR NATH	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-CRLREV/4994/2024	JUDHISTHIR SAHOO	2024-02-19	3-AUTHENTICATION FEE IS DEFICIENT.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.DEFICIT A.FEE OF RS 6.60 /- NOT PAID AS TCJ 2.DEFICIT A.FEE OF RS 9.35 /- NOT PAID AS ACJ 3.CODE NOT INDICATED
72	D-CRLMP/4849/2024	JYOTSNARANI RATH	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
73	D-WP(C)/5359/2024	GOPAL PRASAD JENA	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. 15-ALL PAPERS NOT PROPERLY SIGNED. 1. V.NAMA NOT PROPERLY FILLED IN. 2. ADDRESS OF PETNR. NO. 12 IS NOT ADEQUATE. 3. DATE CHART NOT SIGNED.
74	D-WP(C)/5783/2024	ASHOK KUMAR DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
75	D-CRLMC/4179/2024	SANGRAM KESHARI ROUT	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
76	D-ABLAPL/4745/2024	AMARESH DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Authorization to swear affidavit on behalf of other petitioners not furnished 2.Petition not correctly addressed to Hon'ble Court
77	D-WP(C)/6626/2024	KANANBALA ROY CHOUDHURY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
78	D-CONTC/5453/2024	PRADIPTA KUMAR PATTANAYAK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
79	D-WP(C)/6620/2024	KANANBALA ROY CHOUDHURY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-WP(C)/6860/2024	ASHOK DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
81	D-WP(C)/6330/2024	ASHOK KUMAR DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
82	D-ABLAPL/4761/2024	JUGALA KISHORE PANDA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-ABLAPL/4860/2024	RABINDRANATH BARIK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Page no.13 not available.
84	D-WP(C)/5317/2024	ISWAR MOHANTY	2024-02-19	Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
85	D-CONTC/5656/2024	SHASHI BHUSAN JENA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
86	D-WP(C)/6344/2024	HARIHAR PANIGRAHI	2024-02-19	AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
87	D-ABLAPL/4847/2024	JAYADEBA BEHERA	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-CONTC/5454/2024	PRADIPTA KUMAR PATTANAYAK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
89	D-ABLAPL/4802/2024	SOUBHAGYA KUMAR DASH	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Page no.16 not legible.
90	D-ABLAPL/4783/2024	KIRTAN DANG	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91	D-ABLAPL/4776/2024	DEBASIS TRIPATHY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
92	D-WP(C)/5526/2024	SUBHENDU KUMAR NAYAK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
93	D-WP(C)/7072/2024	ASHOK DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94	D-WP(C)/5364/2024	GOPAL PRASAD JENA	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.INCOMPLETE ADDRESS OF PETNR 4 IN C.T 2.ANNX 4,5 AND 7 NOT ATTESTED AND ANNX 5 NOT LEGIBLE 3.PAGE 8 TO 11 NOT SIGNED BY ADVOCATE
95	D-WP(C)/5362/2024	GOPAL PRASAD JENA	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNX 1,4 AND 7 NOT ATTESTED AND ANNX 5 NOT LEGIBLE
96	D-ABLAPL/4856/2024	SATYA RANJAN MULIA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page no.13 not neat.
97	D-WP(C)/6929/2024	MANORANJAN PADHI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D-WP(C)/5768/2024	SARAT CHANDRA MEKAP	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNX 3,7 AND PAGE 33 NOT LEGIBLE
99	D-ABLAPL/4757/2024	SURYA KANTA PRADHAN	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page no.14 not neat
100	D-WP(C)/6839/2024	BANABIHARI RAY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D-ABLAPL/4895/2024	AMITAV TRIPATHY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Page no. 12 not neat. 2. Authorization to swear affidavit not furnished.
102	D-RSA/755/2024	SHISHIR KUMAR SAMAL	2024-02-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED AFFIDAVIT IN IA 27/24 NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
103	D-WA/6516/2024	BIBEKANANDA BHUYAN	2024-02-19	3-AUTHENTICATION FEE IS DEFICIENT. DEFICIT A.FEE OF RS 2.25 /- NOT PAID AS ACJ
104	D-CONTC/5485/2024	TAPAN KUMAR JENA SAMANTA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
105	D-WP(C)/7076/2024	ASHOK DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

106	D-WP(C)/6858/2024	ASHOK DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
107	D-BLAPL/4753/2024	PABITRA KUMAR DUTTA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annex.3 not reflect in the petition. 2. Age. of the petitioner in the rejection order not tally with the cause title. 3.page nos.11 to 14 not neat and legible.
108	D-WP(C)/5357/2024	GOPAL PRASAD JENA	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. V.NAMA NOT PROPERLY FILLED IN. 2. INCOMPLETE ADDRESS OF PETNR. NOS. 6 TO 10. 3. ANX-5 NOT LEGIBLE AND ANXS. 1, 4 AND 7 NOT ATTESTED.
109	D-WP(C)/7138/2024	RAMAKANTA SARANGI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
110	D-ABLAPL/4759/2024	JUGALA KISHORE PANDA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
111	D-WP(C)/6864/2024	AMITAV TRIPATHY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
112	D-WP(C)/6112/2024	ASHOK KUMAR DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
113	D-CRLMP/4838/2024	JAYADEBA BEHERA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 7 NOT AVAILABLE IN THE RECORD
114	D-CONTC/5456/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
115	D-CONTC/5402/2024	ADV	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
116	D-WP(C)/5386/2024	SADASIVA PATRA 1	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.ANNX 5 NOT LEGIBLE 2.AGE OF PETNR DIFFERS FROM THE AGE OF DEPONENT IN C.T

117	D-WP(C)/7354/2024	SWAPNIL ROY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
118	D-CMAPL/6117/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 2.C.COPY OF DISMISSAL ORDER NOT FILED
119	D-ABLAPL/4767/2024	PRAMOD KUMAR JENA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
120	D-WP(C)/6213/2024	SANGRAM KESHARI SAHOO	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
121	D-CMAPL/6229/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.COPY OF DISMISSAL ORDER NOT FILED 2.PROVISION OF LAW NOT FURNISHED 3.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
122	D-WP(C)/6623/2024	KANANBALA ROY CHOUDHURY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-WP(C)/6988/2024	JAYADEBA BEHERA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
124	D-WP(C)/7086/2024	RAMAKANTA SARANGI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Pages 152 to 154 are not legible.
125	D-WP(C)/5525/2024	SUBHENDU KUMAR NAYAK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
126	D-WP(C)/7197/2024	SHARMISTHA SAMAL	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
127	D-CONTC/5628/2024	BIBEKANANDA BHUYAN	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
128	D-ABLAPL/4708/2024	SURYAKANTA DASH	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
129	D-WP(C)/6884/2024	DILLIP KUMAR MOHAPATRA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PETITION NOT PROPERLY ADDRESSED TO THE COURT

130	D-WP(C)/6264/2024	PRADIPTA KUMAR PATTANAYAK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
131	D- CONTC/5606/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
132	D- CONTC/5548/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
133	D- ABLAPL/4775/2024	SANTOSH KUMAR SAMANTARAY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
134	D-WP(C)/5392/2024	DURGESH NARAYAN RATH	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 21 AND 37 NOT FILED
135	D-WP(C)/6717/2024	JAYANT KUMAR RATH	2024-02-19	1.PAGE 134 NOT NEAT AND PAGE 147 TO 149 NOT LEGIBLE 2.DATE CHART NOT FILED
136	D-WP(C)/7081/2024	RAMAKANTA SARANGI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
137	D-WP(C)/5523/2024	SUBHENDU KUMAR NAYAK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
138	D-WP(C)/5701/2024	KAJAL SAHOO	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
139	D-WP(C)/6496/2024	MADHAB LAL AGRAWAL	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
140	D- CONTC/5499/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
141	D- CRLMC/5029/2024	SANTOSH KUMAR MAHANTY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
142	D- ABLAPL/4949/2024	CHANDANA MISHRA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Petition not correctly addressed to Honorable Court. 3. 1.Page nos.9 to 12 are not neat and legible

143	D-ABLAPL/4747/2024	SATYA NARAYAN MISHRA (4)	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. 15 and 16 not neat
144	D-ABLAPL/4772/2024	SK. ZAFARULLA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 10 to 12 not neat and legible.
145	D-CRLMP/4859/2024	SANTOSH KUMAR MAHANTY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
146	D-RPFAM/6921/2024	RANJAN KUMAR ROUT	2024-02-19	3-AUTHENTICATION FEE IS DEFICIENT. 1.DEFICIT A.FEE OF RS 6.60 /- NOT PAID 2.CODE NOT INDICATED 3.BEING AGGRIEVED,GROUND AND GOOD GROUND CERTIFICATE NOT FURNISHED 4.AFFIDAVIT FILED WITH PETITION AND IA NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 5.NOT PROPERLY ADDRESSED TO THE COURT 6.AUTHENTICATION FEE OF RS 1.65 /-,RS 1.65 /-,RS 5.50 /-,RS 2.20 /- NOT PAID FOR FILING C.COPIES VIDE ANNX 1 TO 4 RESPECTIVELY 7.PAGES 45 AND 46 NOT NEAT AND LEGIBLE
147	D-WP(C)/6891/2024	DILLIP KUMAR MOHAPATRA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PETITION NOT PROPERLY ADDRESSED TO THE COURT
148	D-WP(C)/7361/2024	SWAPNIL ROY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
149	D-ABLAPL/4803/2024	BATA KRISHNA PANDA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
150	D-CRLA/5033/2024	SMRUTI RANJAN ROUT	2024-02-19	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.FEE OF RS 6 /- NOT PAID
151	D-WP(C)/5591/2024	SANJAY KUMAR SAMANTARAY	2024-02-19	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 2.DEFICIT AUTHENTICATION FEE OF RS 1.10 /- NOT FILED 3.C.T NOT PROPERLY ADDRESSED

152	D- CONTC/5601/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
153	D-WP(C)/5393/2024	SONITA BISWAL	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNX 5 NOT LEGIBLE
154	D- ABLAPL/4777/2024	BISWAJIT NAYAK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Page no.12 not legible
155	D-WP(C)/6868/2024	AMITAV TRIPATHY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
156	D-WP(C)/7227/2024	BISWAJIT RANJAN TRIPATHY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
157	D- CONTC/5608/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
158	D- CONTC/5634/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 2.PROVISION OF LAW INDICATED PARTLY
159	D- CONTC/5461/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
160	D- ABLAPL/4765/2024	BISWARANJAN MAHARATHA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authorization to swear affidavit not furnished.
161	D- ABLAPL/4804/2024	PRASANT KUMAR BARIK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Page no.7 not neat and legible.
162	D-WP(C)/7168/2024	SATABDI SAMANTRAY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
163	D- CRLMC/4855/2024	SANTOSH KUMAR MAHANTY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
164	D- ABLAPL/4885/2024	KHUSBU PANIGRAHI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authorization to swear affidavit not furnished.

165	D- CONTC/5649/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
166	D-WP(C)/6885/2024	DILLIP KUMAR MOHAPATRA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PETITION NOT PROPERLY ADDRESSED TO THE COURT
167	D- CRLMC/4132/2024	BHAWANI SANKAR PANIGRAHI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
168	D- ABLAPL/4898/2024	KHUSBU PANIGRAHI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. All the paragraph of the petition not correctly furnished in the declaration of the affidavit. 2.page no.9 not neat and legible.
169	D- CONTC/5489/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
170	D- CRLMC/4237/2024	SAROJ KUMAR PADHI	2024-02-19	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.DEFICIT A.FEE OF RS 2.75 /- TO BE PAID 2.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
171	D-WP(C)/6890/2024	DILLIP KUMAR MOHAPATRA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PETITION NOT PROPERLY ADDRESSED TO THE COURT
172	D- ABLAPL/4744/2024	KABIRAJ PRADHAN	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Petition not correctly addressed to Hon'ble Court 2.Authorization to swear affidavit on behalf of other petitioners not furnished
173	D- ABLAPL/4773/2024	DEBA KUMAR RATH	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Page no. 9 not neat.
174	D-WP(C)/6467/2024	ASHOK KUMAR	2024-02-	1.SYNOPSIS AND DATE CHART NOT FILED

		SARANGI	19	
175	D-ABLAPL/4770/2024	SK. ZAFARULLA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no. 10 to 12 not neat.
176	D-ABLAPL/4809/2024	BISWAJIT RANJAN TRIPATHY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
177	D-WP(C)/6887/2024	DILLIP KUMAR MOHAPATRA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PETITION NOT PROPERLY ADDRESSED TO THE COURT
178	D-ABLAPL/4703/2024	TUKUNA KUMAR MISHRA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
179	D-ABLAPL/4851/2024	PRANAB RANJAN CHHATOI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no. 9 , 13 and 14 not neat.
180	D-WP(C)/6604/2024	AKSHAYA KUMAR SAHOO	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
181	D-ABLAPL/4833/2024	SUDHANSU SEKHAR DASH	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page No 14 and 15 not neat.
182	D-WP(C)/6191/2024	ASHOK KUMAR SARANGI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
183	D-CRLMC/4382/2024	JITENDRA SAMANTARAY	2024-02-19	AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
184	D-WP(C)/5358/2024	GOPAL PRASAD JENA	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNX 1,4 AND 7 NOT ATTESTED AND ANNX 5 NOT LEGIBLE
185	D-ABLAPL/4789/2024	SATYA RANJAN MULIA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Authorization to swear affidavit on behalf of the petitioner no.1 not furnished.
186	D-WP(C)/6877/2024	AMITAV TRIPATHY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
187	D-CRLMC/4456/2024	BASUDEV PUJARI	2024-02-19	OCCUPATION OF THE DEPOENENT NOT FURNISHED IN AFFIDAVIT

188	D-ABLAPL/4733/2024	DIBYAJYOTI SAHOO	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
189	D-WP(C)/5356/2024	GOPAL PRASAD JENA	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNX 5 NOT LEGIBLE AND ANNX 1,4 AND 7 BE ATTESTED
190	D-MATA/6493/2024	PABITRA KUMAR NAYAK	2024-02-19	24-LIMITATION NOT IN TIME / EXPIRED. DELAY OF 36 DAYS
191	D-CONTC/6815/2024	ADV.	2024-02-19	24-LIMITATION NOT IN TIME / EXPIRED. DELAY OF 106 DAYS
192	D-ABLAPL/4771/2024	DEBA KUMAR RATH	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. page no. 8 not neat.
193	D-WP(C)/6888/2024	DILLIP KUMAR MOHAPATRA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PETITION NOT PROPERLY ADDRESSED TO THE COURT
194	D-CRLMC/4102/2024	PRABIR KUMAR RAY	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 2.AGE OF THE PETNRS NOT CORRECTLY FURNISHED
195	D-CRLMP/4875/2024	PRAMOD KUMAR JENA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
196	D-WP(C)/5565/2024	BIKRAM CHANDRA GHADEI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
197	D-CONTC/6901/2024	ADV.	2024-02-19	FATHER NAME OF THE PETITION IN AFFIDAVIT SEEMS WRONG
198	D-WP(C)/6331/2024	ASHOK KUMAR DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE

199	D-WP(C)/7200/2024	SHARMISTHA SAMAL	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
200	D-ABLAPL/4768/2024	GOPAL PRASAD JENA	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authorization to swear affidavit on behalf of op. no.2 not furnished. 2.All the paragraph of the petition not correctly furnished in the declaration of affidavit.
201	D-CRLA/4971/2024	DEEPALI MAHAPATRA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24-LIMITATION NOT IN TIME / EXPIRED. 1.DELAY OF 15 DAYS
202	D-CONTC/5616/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
203	D-ABLAPL/4713/2024	JYOTIRMAYA SAHOO	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 not neat
204	D-WP(C)/5379/2024	MADHAB LAL AGARWAL	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED DISCREPANCY IN THE AGE OF PETNR AND DEPONENT BE REMOVED IN C.T
205	D-WP(C)/7204/2024	PRAVAT KUMAR NAYAK	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
206	D-CMAPL/6222/2024	DIBYAJYOTI SAHOO	2024-02-19	1.C.COPY OF DISMISSAL ORDER NOT FILED 2.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
207	D-ABLAPL/4774/2024	AMIT PRASAD BOSE	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page nos.7 to 11 are not neat and legible.
208	D-WP(C)/5780/2024	ASHOK KUMAR DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
209	D-ABLAPL/4766/2024	PRANAYANEE DASMOHAPATRA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				Authorization to swear affidavit not furnished
210	D-WP(C)/5793/2024	AJAY KUMAR TRIPATHY	2024-02-19	1.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 2.C.T NOT PROPERLY ADDRESSED
211	D-CONTC/5637/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 2.PROVISION OF LAW INDICATED PARTLY
212	D-WP(C)/5586/2024	SANJAY KUMAR SAMANTARAY	2024-02-19	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.DEFICIT AUTHENTICATION FEE OF RS 1.10 /- NOT FILED 2.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 3.C.T NOT PROPERLY ADDRESSED
213	D-ABLAPL/4843/2024	SUSANTA KUMAR LENKA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
214	D-ABLAPL/4758/2024	ASHOK JENA	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
215	D-WP(C)/6977/2024	KRISHNA CHANDRA SAHU	2024-02-19	SIGN OF THE EXECUTANT AND DEPONENT SIGN NOT TALLY WITH PETITION AND AFFIDAVIT
216	D-WP(C)/7172/2024	SATABDI SAMANTRAY	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
217	D-ABLAPL/4807/2024	BISWABHUSAN DAS	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. The name of the petitioner no.1 not tally with the Declaration at page-8 2.Page no.14 not legible.
218	D-WP(C)/5785/2024	BISWAJIT SAHOO	2024-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNX 4 SOUGHT FOR CORRECTION PURSUANT TO JUDGEMENT UNDER ANNX 1 NOT ANNX 4 AS DESCRIBED IN PRAYER
219	D-ABLAPL/4717/2024	ANJAN KUMAR BISWAL	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 14 not neat
220	D-WP(C)/5514/2024	TRILOCHAN DASH	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Address of O.P. 1 not furnished.
221	D-ABLAPL/4852/2024	BIKASH KUMAR PRADHAN	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				<p>17-REFERENCE CERTIFICATE NOT FURNISHED.</p> <p>25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED</p> <p>1. Names of the filing Adv.not in capital letters in the V.NAMA. 2.AS PER INDEX ANNEXS. ARE NOT MARKED. 3. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.</p>
222	D-CONTC/6638/2024	ADV.	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
223	D-WP(C)/6932/2024	MANORANJAN PADHI	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
224	D-WP(C)/6840/2024	DEBASIS SWAIN	2024-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
225	D-ABLAPL/4899/2024	AMIT KUMAR NATH	2024-02-19	<p>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.</p> <p>30-OTHER DEFECT (IF ANY)</p> <p>1. Page no. 13 not neat and legible.</p>

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 19-02-2024 (CASES FILED BEFORE 2024)**

Sl n o.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/471/ 2023	RVWPET/471/ 2023	SANTOSH KUMAR DWIVEDY	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF REVIEW PETITION
2	RVWPET/462/ 2023	RVWPET/462/ 2023	ADITYA MISHRA	OTHERS. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULES
3	RVWPET/229/ 2022	RVWPET/229/ 2022	G.P DUTTA	OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. ACWF OF RS 10 /- NOT PAID IN V.NAMA OTHERS. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULES
4	RVWPET/170/ 2020	RVWPET/170/ 2020	MR.SIDHARTH SANKAR MOHAPATRA (SR.S.C. (INCOME TAX)	OTHERS. CODE NOT INDICATED OTHERS. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULES

5	RVWPET/276/ 2019	RVWPET/276/ 2019	M/S.M.PRATAP@P.K.MOHA PATRA	OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF REVIEW PETITION
6	CRLMA/293/2 022	CRLMA/293/2 022	PRATIK DASH	OTHERS. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC. NOT FILED.
7	CRLMA/235/2 022	CRLMA/235/2 022	ADV	OTHERS. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC. NOT FILED.
8	RVWPET/467/ 2023	RVWPET/467/ 2023	ADV	OTHERS. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULES